

which the Prime Minister will continue to be Chairman, should be composed of all Union Cabinet Ministers, Chief Ministers of the States and the Union Territories and Members of the Planning Commission. Delhi Administration will be represented in the Council by the Lt. Governor and the Chief Executive Councillor, and the remaining Union Territories by their respective Administrators.

It will be essentially for the State Governments to consider what arrangements they will make to deal with planning at the State or lower levels. These will be discussed and settled between the Central and State Governments from time to time.

Shri M. R. Masani (Rajkot): Mr Speaker, may we make a few observations on this statement?

Mr. Speaker: Not, now. We can consider it later on.

डा० राम मनोहर लोहिया : (कन्नौज) :
उप्यक्त महोदय, एक-आध शून्य बूझने
दीजिये ।

श्री एबी एम् (पुरी) : इस पर बहस
होनी चाहिये ।

Mr. Speaker: Let us see.

12.35 hrs.

DEPOSIT INSURANCE CORPORATION (AMENDMENT) BILL*

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deesai): Sir, I move for leave to introduce a Bill further to amend the Deposit Insurance Corporation Act, 1961.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Deposit Insurance Corporation Act, 1961."

The motion was adopted.

Shri Morarji Deesai: Sir, I introduce** the Bill.

12.36 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF EXTERNAL AFFAIRS—contd.

Mr. Speaker: We have got another 3 hours and 15 minutes for discussion of these demands. Today we will be also be taking up the adjournment motion and so we will get about two hours. This will have to be continued tomorrow. The Prime Minister, I am told, is speaking at 3.30 p.m. today.

An hon. Member: On what?

Mr. Speaker: On the Demands of the External Affairs Ministry.

Shrimati Vijaya Lakshmi Pandit (Phulpur): Mr. Speaker, Sir, the foreign affairs debate has already covered a wide area and a number of conflicting discussions and suggestions have emanated from it. The Government has been under criticism for several of its policies, and especially, for the manner in which it has handled the crisis in West Asia. May I seek your indulgence to express a few views of this area and on allied matters?

Human memory is proverbially short and I am sure that many hon. Members of this House have already forgotten the Suez crisis. It is good to remember that at the time when President Nasser nationalised the

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